

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

CORRIGENDUM

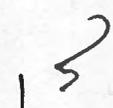
In partial modification to High Court Order No. 1592 of 2022/RG dated 25-11-2022 please read the following:

“20% by promotion from amongst the matriculate Class IV employees and Restorers of the establishment as per seniority-cum-merit” for the post of Junior Assistant shown in Annexure-A of High Court Order No. 1592 of 2022/RG dated 25-11-2022 at clause (C).

Instead of

“20% by promotion amongst the matriculate Class IV employees of the establishment as per seniority-cum-merit”

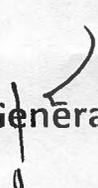
By Order.


(Sanjeev Gupta)
Registrar General

No: 42085-99 of 2022/RG/NG Dated: 05-12-2022

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
3. Director, J&K Judicial Academy, Janipur, Jammu
4. Registrar Inspection, High Court Wing, Jammu/Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar Computers (IT), High Court of J&K, and Ladakh
8. Registrar (Administration/Recruitment), High Court Main Wing, Jammu
9. Additional Registrar (Adm.), High Court Main Wing, Jammu
10. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
11. Director Finance, High Court of J&K and Ladakh, Jammu
..... for information.
12. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
13. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
14. Order Book.


Registrar General